

you can only come under 184. That is all I can say.

SHRI P. RAMAMURTI : Today.

SHRI RAGHU RAMAIAH : What is the scope of the discussion ?

MR. SPEAKER : It will be confined only to the specific issue raised by Shri Ramamurti regarding the attack on Shrimati Bose. It will be on a motion to be moved by Shri Ramamurti.

SHRI RAGHU RAMAIAH : You have decided on the point whether it is *sub Judice*?

MR. SPEAKER : You have not been able to me that it is *sub Judice*. It has been pending before you since the last two days.

13.27 hrs.

PAPERS LAID ON THE TABLE

MINISTER'S (ALLOWANCES, MEDICAL TREATMENT AND OTHER PRIVILEGES) AMENDMENT RULES, ARMS (SECOND AMENDMENT) RULES, SUPREME COURT JUDGES (TRAVELLING ALLOWANCE) (AMENDMENT) RULES AND NOTIFICATIONS UNDER THE ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table :—

- (1) A copy of the Ministers' (Allowances, Medical Treatment and Other privileges) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1266 in Gazette of India dated the 29th August, 1970, under sub-section (2) of section 11 of the Salaries and Allowances of

Ministers Act, 1952. [Placed in Library. See No. LT—4220/70.]

- (2) A copy of the Arms (Second Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1689 in Gazette of India dated the 26th September, 1970, under sub-section (3) of section 44 of the Arms Act, 1959. [Placed in Library. See No. LT—4221/70.]
- (3) A copy of the Supreme-Court Judges (Travelling Allowance) (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1960 in Gazette of India dated the 26th September, 1970, under sub-section (3) of section 24 of the Supreme Court Judges (Conditions of Service) Act, 1958. [Placed in Library. See. No. LT—4222/70.]
- (4) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—
 - (i) The Tenth Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G. S. R. 1207 in Gazette of India dated the 22nd August, 1970.
 - (ii) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1208 in Gazette of India dated the 22nd August, 1970.
 - (iii) The Indian Civil Service Provident Fund (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1231 in Gazette of India dated the 29th August, 1970.

[श्री राम निवास मीरठा]

- (iv) The Indian Civil Service (Non-European Members) Provident Fund (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1232 in Gazette of India dated the 29th August, 1970.
- (v) The Secretary of State's Services (General Provident Fund) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1233 in Gazette of India dated the 29th August, 1970.
- (vi) The Secretary of State's Services (Medical Attendance) (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1234 in Gazette of India dated the 29th August, 1970.
- (vii) The Indian Civil Service Family Pension Fund (Un-transferred Section) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1235 in Gazette of India dated the 29th August, 1970.
- (viii) The Tenth Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G. S. R. 1237 in Gazette of India dated the 29th August, 1970.
- (ix) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulation, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1238 in Gazette of India dated the 29th August, 1970.
- (x) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1262 in Gazette of India dated the 29th August, 1970.
- (xi) The All India Services (Provident Fund) Third Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1268 in Gazette of India dated the 5th September, 1970.
- (xii) The Indian Civil Service Provident Fund Third Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1969 in Gazette of India dated the 5th September, 1970.
- (xiii) The Indian Civil Service (Non-European Members) Provident Fund Third Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1270 in Gazette of India dated the 5th September, 1970.
- (xiv) The Secretary of State's Services (General Provident Fund) Third Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1271 in Gazette of India dated the 5th September, 1970.
- (xv) The Indian Police Service (Probationers' Final Examination) Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1275 in Gazette of India dated the 5th September, 1970.
- (xvi) The Thirteenth Amendment of 1970 to the Indian Administrative Service (Pay)

- Rules, 1954 (Hindi and English versions) published in Notification No. G. S. R. 1316 in Gazette of India dated the 12th September, 1970.
- (xvii) The Indian Administrative Service (Recruitment) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1317 in Gazette of India dated the 12th September, 1970.
- (xviii) The Indian Administrative Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1318 in Gazette of India dated the 12th September, 1970.
- (xix) The Indian Police Service (Recruitment) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1332 in Gazette of India dated the 12th September, 1970.
- (xx) The Indian Police Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulation, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1333 in Gazette of India dated the 12th September, 1970.
- (xxi) The Indian Forest Service (Recruitment) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1680 in Gazette of India dated the 19th September, 1970.
- (xxii) The Seventh Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G. S. R. 1699 in Gazette of India dated the 26th September, 1970.
- (xxiii) G. S. R. 1700 published in Gazette of India dated the 26th September, 1970 containing corrigendum to Notification No. G. S. R. 1081 dated the 25th July, 1970.
- (xxiv) The Fourteenth Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G. S. R. 1732 in Gazette of India dated the 3rd October, 1970.
- (xxv) The Indian Administrative Service (Fixation of Cadre Strength) six Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1734 in Gazette of India dated the 3rd October, 1970.
- (xxvi) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1734 in Gazette of India dated the 3rd October, 1970.
- (xxvii) The Fifteenth Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G. S. R. 1735 in Gazette of India dated the 3rd October, 1970.
- (xxviii) The Indian Forest Service (Pay) Fourth Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R.

[Shri Ram Niwas Mirdha]

1758 in Gazette of India dated the 10th October, 1970. [Placed in Library. See No. LT—4223/70.]

CITIZENSHIP (AMENDMENT) RULES

SHRI RAM NIWAS MIRDHA : On behalf of Shri K. C. Pant, I beg to lay on the Table a copy of the Citizenship (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1342 in Gazette of India dated the 19th September, 1970, under sub-section (4) of section 18 of the Citizenship Act, 1955. [Placed in Library. See No. LT—4224/70.]

FINANCE ACCOUNTS, 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1968-69, [Placed in Library. See No. LT—4226/70.]

REPORT OF CENTRAL SILK BOARD, 1969-70 AND NOTIFICATIONS UNDER EXPORT QUALITY CONTROL AND INSPECTION ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : I beg to lay on the Table :—

(1) A copy of the Annual Report of the Central Silk Board for the year 1969-70 under section 12A of the Central Silk Board Act, 1948. [Placed in Library. See No. LT—4225/70.]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality

Control and Inspection) Act, 1963 :—

- (i) The Export of Minerals and Ores-Group II (Inspection) Amendment Rules, 1970, published in Notification No. S.O. 3271 in Gazette of India dated the 1st October, 1970.
- (ii) The Export of Footwear (Inspection) Amendment Rules, 1970, published in Notification No. S. O. 3274 in Gazette of India dated 5th October, 1970.
- (iii) The Export of Pesticides and their Formulations (Inspection) Rules, 1970, published in Notification No. S. O. 3311 in Gazette of India dated the 7th October, 1970.
- (iv) The Export Rubber Hoses (Inspection) Amendment Rules, 1970, published in Notification No. S. O. 3319 in Gazette of India dated the 12th October, 1970.
- (v) The Export of Jute Products (Quality Control and Inspection) Rules, 1970, published in Notification No. S. O. 3396 in Gazette of India dated the 14th October, 1970. [Placed in Library. See No. LT—4227/70.]

13.28 hrs.

CORRECTION OF ANSWER TO SUPPLEMENTARY QUESTION IN CONNECTION WITH S. Q. NO. 122 re. PENSION TO SHRIMATI SHAHJAHAN BEGUM

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : In reply to the last supplementary question by Shri D. N.